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Title: Papers laid on the table of the House by members/Ministers.

**सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री महावीर प्रसाद) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

(Placed in Library. See No. LT 7617-37/07)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I beg to lay on the Table:-

(1) A copy of the Notification No. G.S.R.1881(E) (Hindi and English versions) published in Gazette of India dated the 6<sup>th</sup> November, 2007, notifying the names of channels mentioned therein operated by or on behalf of Parliament of India, for re-transmission by the cable operators in their cable service, issued under sub-section (1) of section 8 of the Cable Television Networks (Regulation) Act, 1995.

(Placed in Library, See No. LT 7638/2007)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Broadcast Engineering Consultants India Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the Broadcast Engineering Consultants India Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7639/2007)

(3) A copy of the Notification No.G.S.R.457(E) published in Gazette of India dated the 2<sup>nd</sup> July, 2007, substituting Rule 36 and Rule 44 of the Cinematograph (Certification) Rules, 1983, issued under section 8 of the Cinematograph Act, 1952, together with a corrigendum thereto published in Notification No. G.S.R.561(E) dated the 21<sup>st</sup> August, 2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 7640/2007)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2006-2007.

(Placed in Library, See No. LT 7641/2007)

(6) A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2006-2007.

(Placed in Library, See No. LT 7642/2007)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, on behalf of my colleague, Shri Manikrao Gavit, I beg to lay on the Table--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Rehabilitation Plantations Limited, Punalur, for the year 2006-2007.

(ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7643/2007)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Cooperative Finance and Development Bank Limited, Chennai, for the year 2006-2007, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Repatriates Cooperative Finance and Development Bank Limited, Chennai, for the year 2006-2007.

(Placed in Library, See No. LT 7644/2007)

- (3) A copy of the Special Order No. 5/3/07-M&G dated 27<sup>th</sup> November, 2007 (Hindi and English versions) issued by the President authorizing Governor of Goa for additional expenses of Schedule-II to the Governors (Allowances and Privileges) Rules, 1987, issued under Section 12 of the Governors (Emoluments, Allowances and Privileges) Act, 1982.

(Placed in Library, See No. LT 7645/2007)

MR. SPEAKER: Hon. Members, please maintain silence in the House.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992:-

- (1) The Indo-Tibetan Border Police Force, Armourer Cadre (Group 'A' and 'B' Posts) Recruitment Rules, 2007, published in Notification No. G.S.R. 647(E) in Gazette of India dated the 8<sup>th</sup> October, 2007.
- (2) The Indo-Tibetan Border Police Force, Armourer Cadre (Group 'C' Posts) Recruitment Amendment Rules, 2007, published in Notification No. G.S.R. 646(E) in Gazette of India dated the 8<sup>th</sup> October, 2007.

(Placed in Library, See No. LT 7646/2007)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): Sir, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan (SSA) UT Mission Authority, Port Blair, for the year 2004-2005, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan (SSA) UT Mission Authority, Port Blair, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7647/2007)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan (SSA) UT Mission Authority, Port Blair, for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan (SSA) UT Mission Authority, Port Blair, for the year 2005-2006.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 7648/2007)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, Rajya Mission, Tripura, for the year 2004-2005, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, Rajya Mission, Tripura, for the year 2004-2005.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 7649/2007)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Goa Sarva Shiksha Abhiyan Society, Panaji, for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Goa Sarva Shiksha Abhiyan Society, Panaji, for the year 2005-2006.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above..

(Placed in Library, See No. LT 7650/2007)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission Chhattisgarh, Raipur, for the year 2004-2005, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission Chhattisgarh, Raipur, for the year 2004-2005.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 7651/2007)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission Chhattisgarh, Raipur, for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission Chhattisgarh, Raipur, for the year 2005-2006.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 7652/2007)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2005-2006.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 7653/2007)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2005-2006.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 7654/2007)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Mahila Samakhya Society, Ahmedabad, for the year 2005-2006.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 7655/2007)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Society, U.T. Chandigarh, for the years 2003-2004 and 2004-2005, along with Audited Accounts.

(ii) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Society, U.T. Chandigarh, for the year 2005-2006, along with Audited Accounts.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Society, U.T. Chandigarh, for the years 2003-2004 to 2005-2006.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 7656/2007)

(21) (i) A copy of the Annual Administrative Report (Hindi and English versions) of the Tamil Nadu State Mission of Education for All (Sarva Shiksha Abhiyan), Chennai, for the year 2004-2005, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tamil Nadu State Mission of Education for All (Sarva Shiksha Abhiyan), Chennai, for the year 2004-2005.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 7657/2007)

(23) (i) A copy of the Annual Administrative Report (Hindi and English versions) of the Tamil Nadu State Mission of Education for All (Sarva Shiksha Abhiyan), Chennai, for the year 2005-2006, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tamil Nadu State Mission of Education for All (Sarva Shiksha Abhiyan), Chennai, for the year 2005-2006.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 7658/2007)

(25) (i) A copy of the Annual Report (Hindi and English versions) of the District Primary Education Programme and Sarva Shiksha Abhiyan, Kolkata, for the year 2005-2006, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the District Primary Education Programme and Sarva Shiksha Abhiyan, Kolkata, for the year 2005-2006.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 7659/2007)

(27) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Open Schooling, New Delhi, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Open Schooling, New Delhi, for the year 2006-2007.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Open Schooling, New Delhi, for the year 2006-2007, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Institute of Open Schooling, New Delhi, for the year 2006-2007.

(Placed in Library, See No. LT 7660/2007)

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY): Sir, I beg to lay on the Table a copy of the Notification No. G.S.R.314(E) (Hindi and English versions) published in Gazette of India dated the 27<sup>th</sup> April 2007 regarding reservation of area in the State of Orissa for undertaking mining operations through the National Aluminium Company Limited issued under Section 17A of the Mines and Minerals (Development and Regulation) Act, 1957.

(Placed in Library, See No. LT 7661/2007)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): Sir, on behalf of my colleague, Shri Ashwani Kumar, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 2006-2007, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Design, Ahmedabad, for the year 2006-2007.

(Placed in Library, See No. LT 7662/2007)

- (2) A copy of the Gas Cylinders (Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R. 677(E) in Gazette of India dated the 24<sup>th</sup> October, 2007 under sub-section (8) of section 18 of the Explosives Act, 1884.

(Placed in Library, See No. LT 7663/2007)

- (3) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2006-2007.
- (ii) Annual Report of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7664/2007)

- (4) A copy of draft Notification F.No.7(7)2006-I.P. (Hindi and English versions) rescinding Notification No. S.O.857(E) dated 10<sup>th</sup> December, 2007 and subsequent amendments made thereto, under sub-section (3) of Section 11B of the Industries (Development and Regulation) Act, 1951.

(Placed in Library, See No. LT 7665/2007)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): Sir, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for EOUs and SEZ Units, New Delhi, for the year 2006-2007, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for EOUs and SEZ Units, New Delhi, for the year 2006-2007.

(Placed in Library, See No. LT 7666/2007)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2006-2007, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Chennai, for the year 2006-2007.

(Placed in Library, See No. LT 7667/2007)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the year 2006-2007, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2006-2007.

(Placed in Library, See No. LT 7668/2007)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2006-2007, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery

Export Promotion Council, Mumbai, for the year 2006-2007.

(Placed in Library, See No. LT 7669/2007)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 2006-2007.

(Placed in Library, See No. LT 7670/2007)

(6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2006-2007.

(ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7671/2007)

(b) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the MMTC Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7672/2007)

(c) (i) Review by the Government of the working of the India Trade Promotion Organisation, New Delhi, for the year 2006-2007.

(ii) Annual Report of the India Trade Promotion Organisation, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7673/2007)

(d) (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the PEC Limited, New Delhi, for the year 2006-2007, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7674/2007)

(7) A copy of the Special Economic Zones (Second Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R. 1744 (E) in Gazette of India dated the 12<sup>th</sup> October, 2007 under sub-section (3) of Section 55 of the Special Economic Zones, Act, 2005, together with an explanatory note.

(Placed in Library, See No. LT 7675/2007)

(8) A copy of the statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Account of the Tea Board for the year 2006-2007 within the stipulated period of nine months after the close of accounting year.

(Placed in Library, See No. LT 7676/2007)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2006-2007.

(Placed in Library, See No. LT 7677/2007)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2006-2007.

(Placed in Library, See No. LT 7678/2007)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2006-2007.

(Placed in Library, See No. LT 7679/2007)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Export Promotion Council (CAPEXIL), Kolkata, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chemicals and Allied Products Export Promotion Council (CAPEXIL), Kolkata, for the year 2006-2007.

(Placed in Library, See No. LT 7680/2007)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering Export Promotion Council, Kolkata, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Engineering Export Promotion Council, Kolkata, for the year 2006-2007.

(Placed in Library, See No. LT 7681/2007)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2006-2007.

(Placed in Library, See No. LT 7682/2007)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bangalore (General Fund for the year 2006-2007 and Pool Fund for the years 2005-2006 and 2006-2007 for the period from 1.1.2006 to 31.3.2007) together with audit report thereon, for the year 2006-2007.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bangalore, for the year 2006-2007.

(Placed in Library, See No. LT 7683/2007)

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board, Cochin, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board, Cochin, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board, Cochin, for the year 2006-2007.

(Placed in Library, See No. LT 7684/2007)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Exports Promotion Council, Mumbai, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics Exports Promotion Council, Mumbai, for the year 2006-2007.

(Placed in Library, See No. LT 7685/2007)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Patna, for the year 2004-2005, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Patna, for the year 2004-2005.  
(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.  
(Placed in Library, See No. LT 7686/2007)
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2005-2006, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2005-2006.  
(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.  
(Placed in Library, See No. LT 7687/2007)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2004-2005, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2004-2005.  
(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.  
(Placed in Library, See No. LT 7688/2007)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 2005-2006, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian School of Mines, Dhanbad, for the year 2005-2006.  
(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.  
(Placed in Library, See No. LT 7689/2007)
- (9) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, Delhi, for the year 2004-2005, together with Audit Report thereon.  
(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.  
(Placed in Library, See No. LT 7690/2007)
- (11) A copy of the Annual Accounts (Hindi and English versions) of the Nagaland University, Kohima, for the year 2003-2004, together with Audit Report thereon.  
(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.  
(Placed in Library, See No. LT 7691/2007)
- (13) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2005-2006, together with Audit Report thereon.  
(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.  
(Placed in Library, See No. LT 7692/2007)



- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Institute of Technology, Bhopal, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Institute of Technology, Bhopal, for the year 2005-2006.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
- (Placed in Library, See No. LT 7693/2007)
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Srinagar, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Srinagar, for the year 2005-2006.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
- (Placed in Library, See No. LT 7694/2007)
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Jamshedpur, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Jamshedpur, for the year 2005-2006.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.
- (Placed in Library, See No. LT 7695/2007)
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2006-2007.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2006-2007.
- (Placed in Library, See No. LT 7696/2007)
- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2006-2007, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2006-2007.
- (Placed in Library, See No. LT 7697/2007)
- (23) A copy of the Annual Accounts (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2003-2004, together with Audit Report thereon.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.
- (Placed in Library, See No. LT 7698/2007)
- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2006-2007.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2006-2007, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Urdu University, Hyderabad, for the year 2006-2007.
- (Placed in Library, See No. LT 7699/2007)

**12.03 hrs.**